

**Move made by Textile Industry of U.S.A.
to drive out Indian Textile Goods**

223. SHRI KRISHAN LAL SHARMA :
Will the Minister of TEXTILES be pleased
to state :

(a) whether it is a fact that the U.S.
textile industry is trying to drive out In-
dian apparels and garments from the Ameri-
can market;

(b) if so, what are the details thereof;

(c) whether it is also a fact that Gov-
ernment have enquired into the reasons for
this move; and

(d) if so, what are the steps Govern-
ment propose to take in this regard.

THE MINISTER OF STATE IN THE
MINISTRY OF TEXTILES (SHRI G.
VENKAT SWAMY) : (a) to (d) No re-
port has been received by Government about
the U. S. Textile industry trying to drive
out Indian apparel products from the
American Market. Access of these pro-
ducts to the American Market is regulated
in terms of bilateral agreement concluded
between the Government of India and the
Government of the U. S. under the Multi-
fibre Arrangement (MFA). This Arrange-
ment is a multilateral trade , instrument
which lays down the rules of permissibility
in world trade in textiles. The U. S. Gov-
ernment, among others, is a signatory to
this Arrangement

Modernisation of Textile Mills

224. SHRI AJIT P. K. JOGI :
CHOWDHRY HARI SINGH :

Will the Minister of TEXTILES be pleas-
ed to state :

(a) whether Government's proposals for
modernisation of textile mills will be affect-
ed due to cut in financial outlay for 1993-94
as proposed for the budget :

(b) whether some of the textile mil will
have to be closed down due to this cut; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF TEXTILES (SHRI G.
VENKAT SWAMY) : (a) to (c) During
the Seventh Five Year Plan there was a pro-
vision of Rs. 750 crores under Textile
Modernisation Fund Scheme. Till 31-12-92
an amount of Rs. 874.52 crores had been
disbursed in 307 cases.

While the Textile Modernisation Fund,
has not been continued in the 8th Plan,
financial institutions would continue to pro-
vide assistance as a part of their normal
operations.

Purchase of cotton in Maharashtra

225. DR. YELAMANCHILI SIVAJI :

Will the Minister of TEXTILES be
pleased to state :

(a) what is the total quantity of cotton
procured under Cotton Monopoly Procure-
ment Scheme in Maharashtra; and

(b) what is the unit value realisation
during the last five years, year-wise ?

THE MINISTER OF STATE OF THE
MINISTRY OF TEXTILES (SHRI G.
VENKAT SWAMY) : (a) The total quan-
tity of cotton procured under the Cotton
Monopoly Procurement Scheme in Maha-
rashtra during the cotton season 1992-93 is
so far 18.93 lakh bales.

(b) The per unit value realisation dur-
he last 5 years is as under :

(Rs. per bale)

1987-88	Rs. 3696
1988-89	Rs. 3460
1989-90	Rs. 3420
1990-91	Rs. 4140
1991-92	Rs. 4938